GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 2824 TO BE ANSWERED ON 28TH DECEMBER, 2018

REVIVAL OF GOVERNMENT RUN COMPANIES

2824. SHRI KAUSHAL KISHORE:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether the Government is contemplating the revival of Government owned pharmaceutical companies with professionally competent individuals having requisite experience and technical know how;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

(a) to (c): No. As per information provided by Department of Pharmaceuticals, Union Cabinet in its meeting held on 28.12.2016, decided for the closure of Indian Drugs and Pharmaceuticals Ltd. (IDPL) & its subsidiaries and Rajasthan Drugs and Pharmaceuticals Ltd (RDPL) and strategic disinvestment of Hindustan Antibiotics Limited (HAL) and Bengal Chemicals & Pharmaceuticals Ltd. (BCPL) after meeting their liabilities from proceeds of sale of their surplus land to Government agencies.